

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
Court No. 2
CAUSE LIST**

**DATE: 30th September, 2014
Time: 10:30AM**

**HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE MR JUSTICE Melath Sasidharan Nambiar
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
AFTER NOTICE				
1.	Original Application No. 167/2014 & M.A. No. 599/2014.	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs U.O.I. & ors.	Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv. For the Applicant. Ms. P. Batra Singh, Adv. For R-1.	
FOR HEARING				
2.	Appeal No. 40/ 2014	Agson Global Pvt. Ltd., Vs. State of Haryana & Ors.	Mr. Kalra Krishnan Adv. for the Appellant. Ms. Anubha Agrawal, Adv. & Mr. Manjeet Singh, AAG, for R-1 & R-2. Ms. P.B.Singh, Advocate for R-3.	
3.	Original Application No. 181 of 2013	Omesh Saigal Vs. Govt. Of NCT of Delhi & Ors.	Mr. Omesh Saigal & Y.N. Vidyarthi, for the Applicant Mr. D. R. Rao Adv. For R-1 & 4. Mr. N.P. Singh, Adv. for R-2. Mr. Dilip Kr .Mishra, Adv. for R-3. Mr. Balendu Shekhar, Adv. for R-5. Mr. Rajiv Bansal Adv. for R-6.	
4.	Appeal No. 17/2014 & M.A. No. 184/2014.	Harish kumar Vs. Haryana state Pollution Control Board & Ors.	Mr. Rajeev Saxena & Ankur Bansal Advs. for Appellant. Mr. N. Hooda, Adv. for R-1. Mr. Abhishek Paruthi, Adv. & Mr. S.L.Ghundi, Adv. for R-2. Mr. Hemant Saini, Adv. For R-3, 5 & 6. Ms. Ranjana Roy, Adv. For R-6.	
5.	Appeal No. 45/2014 & M.A.No. 377/2014.	Harish Kumar Vs. Haryana State Pollution Control Board & Ors.	Mr. Rajeev Saxena & Ankur Bansal Advs. for Appellant. Mr. N. Hooda, Adv. for R-1. Mr. Abhishek Paruthi, Adv. & Mr. S.L.Ghundi, Adv. for R-2. Mr. Hemant Saini, Adv. For R-3, 5 & 6. Ms. Ranjana Roy, Adv. For R-6.	

6.	Appeal No. 46/2014 & M.A.No. 380/2014.	Harish Kumar Vs. Haryana State Pollution Control Board & Ors.	Mr. Rajeev Saxena & Ankur Bansal Advs. for Appellant. Mr. N. Hooda, Adv. for R-1. Mr. Abhishek Paruthi, Adv. & Mr. S.L.Ghundi, Adv. for R-2. Mr. Hemant Saini, Adv. For R-3, 5 & 6. Ms. Ranjana Roy, Adv. For R-6.	
7.	Original Application No. 132/2014 & M.A.No. 561/2014.	Greater Kailash –II Welfare Association Vs. South Delhi Municipal Corporation	Mr. Sumit Chander, Adv. For the Applicant. Ms. Puja Kalra, Adv. With Mr. N.K. Jain, For R-1.	

For order, cause list and other information please visit our website: www.greentribunal.gov.in